

Annexure - 7

Name of the Corporate Debtor: : Geetapuram Port Services Limited
Date of Commencement of CIRP : 27th July, 2023
List of Creditors as on : 26th September, 2023

List of Operational Creditors (Government Dues)

| | | | | | | | | | | | | (Amount in INR) |
|--------------|--|----------------------------|-----------------------|----------------------------|-----------------|------------------------|-----------------------|----------------------------|--|------------------------------------|------------------------------|--|
| Sl. No. | Name of Creditor | Details of Claims Received | | Details of Claims Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Whether Related Party? | % voting share in CoC | | | | | |
| 1 | Deputy Commissioner of Income Tax, Central Circle - 8(3), Mumbai | 26-08-2023 | 2,53,28,31,004 | - | Unsecured OC | No | 0.00% | 2,53,27,28,146 | - | 1,02,858 | - | The amount of contingent claim is disputed by the Corporate Debtor and the same is pending for adjudication. |
| Total | | | 2,53,28,31,004 | - | | | 0.00% | 2,53,27,28,146 | - | 1,02,858 | | |

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